

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 916/90

New Delhi this the 1st day of August, 1994

CORAM :

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

THE HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Central Engineering Services Group 'A' (Direct Recruits) Association, represented by its Secretary, CPWD, New Delhi.
2. S. S. Mandal, Supdt. Surveyor of Works II, PWD, Delhi Administration, New Delhi.
3. A. Chakrabarti, Superintending Engineer, PWD, Delhi Administration, New Delhi.
4. S. P. Banwait, Superintending Engineer, PWD, Delhi Admn., New Delhi.
5. A. K. Sarin, Superintending Engineer, PWD, Delhi Administration, New Delhi.

... Applicants

None for the Applicants

Versus

1. Union of India through the Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi.
2. Director General of Works, Central Public Works Department, Nirman Bhawan, New Delhi.
3. The Secretary, Deptt. of Personnel & Training, Ministry of Personnel, Public Grievances & Pension, North Block, New Delhi.

... Respondents

By Advocate Shri J. C. Madan, Proxy for Shri P. H. Ramchandani, Sr. Advocate

O R D E R (ORAL)

Shri S. R. Adige, Member (A) -

This is a very old case relating back to May, 1990. Although it has been running on the cause list

since 25.7.1994, none appeared when this case was called out, even though we waited till 2.40 p.m.

Shri Madan for Shri P. H. Ramchandani is present on behalf of the respondents.

2. Owing to the absence of the applicants either in person or through counsel, this application is dismissed for default and non-prosecution.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member (J)

S. R. Adige
(S. R. Adige)
Member (A)

/as/